

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **ORDER**

Dated: Guwahati, the 10<sup>th</sup> April, 2025

**No. HC.V-42/2022/ 336 /Estt. ###** The following persons, in order of merit, are hereby appointed temporarily and until further order(s), in the post of **Computer Assistant** in the Principal Seat of the Gauhati High Court in the pay band of Rs. 14,000-70,000/- (Pay Band-2) and Grade Pay of Rs. 6200/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, subject to the condition that in the event of adverse police verification report, their services will be terminated forthwith without assigning any reason whatsoever:

| SL. NO. | NAME OF THE PERSON    | POST FALLEN VACANT AGAINST WHICH APPOINTMENT IS MADE TO  |
|---------|-----------------------|--|
| 1.      | Shri Parimal Pandit   | Vice Shri Probhat Deuri promoted as Senior Computer Assistant w.e.f. 07-08-2023.   |
| 2.      | Shri Biswadeep Dey    | Vice Shri Jyotikangkan Choudhury released from the service of the Gauhati High Court w.e.f. 19-10-2023.                        |
| 3.      | Shri Rajdeep Nath     | Vice Shri Kaushik Chandra Medhi, promoted as Senior Computer Assistant w.e.f. 28-02-2024.                                      |
| 4.      | Shri Bhardwaj Thengal | Vice Shri Dip Jyoti Saikia and Shri Samuel Tumung, respectively, both promoted as Senior Computer Assistant w.e.f. 24-07-2024. |
| 5.      | Shri Mousam Kemprai   |  |

The aforementioned candidates are directed to submit their medical certificate of fitness from Medical Officer of Government or by any Medical Officer In-Charge of a Civil Station at the time of joining.

Further, the above candidates, if presently employed in Central/State Government service, are directed to submit release order from the former employer at the time of joining.

The aforementioned candidates and their family members shall not be beneficiaries of the *Orunudo* scheme of the Government of Assam or have to voluntarily opt out of it as on the date of appointment.

The services of the aforementioned candidates shall be governed by "**The New Defined Contribution Pension Scheme**" issued by the Government of Assam, Finance (Budget) Department vide Office Memorandum

No. BW.7/2008/Pt./40 dated Dispur the 6<sup>th</sup> October, 2009. The selected candidates mentioned above will have to submit an undertaking to that effect at the time of joining the Registry of the Gauhati High Court, Guwahati.

They will be on probation for a period of 1 (one) year with effect from the date(s) of their joining.

They are directed to join their duties within 15 (fifteen) days from the date of receipt of this order.

By order,

*Sd/- Romen Baruah*

**REGISTRAR GENERAL (IN-CHARGE)**

**Memo No. HC.V-42/2022/ 336 A /Estt. Dated 10-04-2025**

Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati -6.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati-6.
6. The Joint Registrar (.....), Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Guwahati-6.
8. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
9. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
10. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati, with a direction to upload this order in the official website of the Gauhati High Court.
14. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
15. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Court Officer-I & II, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. Shri Parimal Pandit, S/o Paresch Pandit, R/o Village: Dhamdhama, P.O. Niz Dhamdhama, P.S. Ghograpar, PIN: 781349, District: Nalbari, Assam.
20. Shri Biswadeep Dey, S/o Kajal Kanti Dey, R/o Shanti Nivas 1 E2, 3<sup>rd</sup> Floor, Block B, R.K. Mission Road, Natunpara, near New Bongaigaon Railway Station, PIN: 783380, Assam.
21. Shri Rajdeep Nath, S/o Late Ratul Hazarika, R/o Jyotikuch, Bhagatwat Dham, 1 No. Karbi Path, Birina Path, House No. 10, Assam.
22. Shri Bhardwaj Thengal, S/o Rajit Thengal, R/o House No. 55, S/o Rajit Thengal, Borchapori Gaon, P.O. Kanaighat, Mouza, Morangi, Golaghat, Assam, PIN: 785699, Assam.
23. Shri Mousam Kemprai, S/o Amrit Kemprai, R/o Village: Kachari Basti, P.O. Jugijan, P.S. Hojai, District: Hojai, PIN: 782429, Assam.
24. The Gauhati High Court Notice Board (Old block and New block).
25. The Order file.

*104-2025*  
**REGISTRAR GENERAL (IN-CHARGE)**